

Shri Hem Barua: On a personal clarification, Sir,

Mr. Speaker: If it is personal, it may be subsequently done.

श्री बड़ : ये बम विस्फोटों के जो इन्स्टेंसिभ होने हैं ये केवल दिल्ली में ही होते हैं, दूसरे क्षेत्रों में नहीं होते हैं। दिल्ली चूक कैम्पिटल है इस वास्ते भारत को बदनाम करने के लिये इनको किया जा रहा है, ऐसा अभी फरमाया गया है। मैं जानना चाहता हूँ कि अग्री बम विस्फोट जो हुआ है, इसमें किस भाँति के लोग पकड़े गये हैं और किन पर शुबहा है ?

अध्यक्ष महोदय : बता दिया गया है कि कोई पकड़े नहीं गये है।

श्री बड़ : दिल्ली में ही क्यों होते हैं ?

Shri P. R. Chakraverti (Dhanbad): Is it a fact that the bomb that had been used yesterday is similar to the bomb that was used during Id celebrations and if so, does this identity trace out the hidden hand which is operating at the base?

Shri Jawaharlal Nehru: These are questions which it is not proper for me to deal in a piecemeal way. But, it is clear that the persons who are responsible for these are enemies of India. It is clear that they want to create ill-will between the communities of India, communalists of the worst type. It is clear, whether they are Hindus or Muslims or Sikhs, they want to create enmity between these communities and to demean the honour of India. It is clear also that there is more than one person obviously: may be a group. People have been arrested in the past because of this. I merely say this because you were pleased to say that nobody has been arrested. People have been arrested: actually one person in the act of doing it.

Mr. Speaker: In regard to this very explosion, the Home Minister had said that no arrests had been made.

Shri Jawaharlal Nehru: I am saying of other explosions. We could not get enough information from them to lead us much further.

Shri M. Ismail (Manjeri): In view of the statement that there was heavy police bandobust on this occasion, I want to know the simple fact whether the police were with the procession or they were guarding all the routes of the procession in advance also in certain places.

Shri Jawaharlal Nehru: I suppose they were spread out. They are not put in a bunch anywhere. I do not know the details as to how they were spread out.

Shri Datar: The police were there along with the procession, and as I had pointed out, they had occupied certain positions in the adjoining buildings also.

Shri M. Ismail: May I ask another question?

Mr. Speaker: Only one question is allowed for each Member.

Shri Hem Barua: On a point of personal explanation. The hon. Prime Minister was pleased to say that I lacked in courtesy. But may I submit that I have the highest respect for him, and I yield to none in my respect in this country for the Prime Minister but my misfortune is this that I could not follow his Allahabadi Hindi? That is what I would like to submit.

12.16 hrs.

PAPERS LAID ON THE TABLE
PROCEEDINGS OF FIRST MEETING OF
NATIONAL INTEGRATION COUNCIL

The Prime Minister and Minister of
External Affairs and Minister of Ato-

mic Energy (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of the proceedings of the First Meeting of the National Integration Council held on June 2 and 3, 1962. [Placed in Library. See No. 195/62].

REPORT OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): I beg to lay on the Table a copy of the Report (Part I and II) of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1960-61, under article 338(2) of the Constitution. [Placed in Library. See No. LT-196/62].

REPORT OF STUDY TEAM ON NYAYA PANCHAYATS

The Deputy Minister in the Ministry of Law (Shri Bibudendra Misra): I beg to lay on the Table a copy of Report of the Study Team on Nyaya Panchayats. [Placed in Library. See No. LT-197/62].

LEAVE OF ABSENCE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their First Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:

1. Shri Lal Shyamshah	16th April to 13th June, 1962 (First Session).
2. Choudhury Brahm Perkash	16th April to 3rd May, 1962 (First Session).
3. Shri M. Hifzur Rehman	17th April to 13th June, 1962 (First Session).
4. Shrimati Jayaben Shah	7th May to 22nd June, 1962 (First Session).
5. Dr. Panjabrao Deshmukh	14th May to 22nd June, 1962 (First Session).
6. Shri D. D. Puri	17th May to 16th June, 1962 (First Session).
7. Maharani Gayatri Devi	23rd May to 22nd June, 1962 (First Session).
8. Shri V. T. Patil	21st April to 29th May, 1962 (First Session).
9. Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagaram	17th April to 13th June, 1962 (First Session).
10. Shri U. Muthuramalinga Thevar	16th April to 13th June, 1962 (First Session).

Shri Hari Vishnu Kamath (Hoshangabad): May I seek a little light from you on one or two points which are obscure? I am aware that the points that I am seeking to raise are not frightfully important, but I am raising these points in the interest of precision and correctness of parliamentary records. They are important from that point of view.

Mr. Speaker: Are they in connection with the leave of absence?

Shri Hari Vishnu Kamath: Yes.

No. 2 in the list is Choudhury Brahm Perkash. With regard to him, it is said here that he applied for leave from the 16th April to the 10th May, but, actually he was present in the House on the 4th May, and, therefore, leave has not been granted up to the 10th, but only up to the 4th May, 1962, and the marginal remark has been made that he was present on the 4th May, 1962.

In regard to No. 3 in the list, that is, Shri M. Hifzur Rehman, it has been